

Funds under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan

849. SHRI KALPATARU DAS: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the plan outlay for the Twelfth Five Year Plan under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan; and

(b) the sanctioned and released funds, State-wise during the plan period till date ?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI NIHALCHAND): (a) The outlay for Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) is ₹ 11270 crores for the Twelfth Five Year Plan period.

(b) The scheme of RGPSA has been under implementation since 2012-13. The details of amount sanctioned and funds released for each State during 2012-13, 2013-14 and 2014-15 till November 25, 2014 are reflected is given in the Statement (*See below*).

Statement

Funds under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)

(₹ in crore)

Sl. No.	Name of the State/ UTs	One time amount of Central Share sanctioned/ released during 2012-13 (*)	Amount of total plan approved, Central Share sanctioned and released during 2013-14			Amount of total plan approved, Central Share sanctioned and released during 2014-15 (as on 25-11-2014)		
			Total Amount Approved	Central Share Sanctioned	Central Share Released	Total Amount Approved	Central Share Sanctioned	Central Share Released
1	2	3	4	5	6	7	8	9
1	Assam	-	37.00	33.30	16.65	98.21	88.39	26.04
2	Andhra Pradesh	-	111.82	83.20	41.60	144.35	108.30	24.19
3	Arunachal Pradesh	0.99	21.55	19.39	8.71	-	-	-
4	Bihar	-	22.98	17.23	8.61	192.30	144.23	63.67
5	Chhattisgarh	1.25	71.94	53.96	25.73	94.33	70.75	11.40
6	Gujarat	3.32	93.25	69.93	31.65	-	-	-
7	Haryana	5.66	20.09	15.07	2.93	57.90	43.42	18.78
8	Himachal Pradesh	4.95	55.43	41.57	15.84	51.59	38.69	15.26
9	Jammu and Kashmir	-	25.19	18.89	9.45	45.71	34.28	8.58

1	2	3	4	5	6	7	8	9
10	Jharkhand	-	43.87	32.90	16.45	-	-	-
11	Karnataka	2.27	68.12	51.09	25.56	160.00	120.10	46.80
12	Kerala	-	44.22	33.16	16.58	60.35	45.26	14.49
13	Manipur	-	3.55	3.20	1.60	12.03	10.83	5.42
14	Madhya Pradesh	0.99	116.86	87.65	42.83	164.76	123.60	37.46
15	Maharashtra	-	221.78	166.34	83.17	214.31	160.70	34.76
16	Odisha	-	76.62	57.46	28.73	-	-	-
17	Punjab	2.90	28.97	21.73	7.97	-	-	-
18	Rajasthan	13.61	64.26	48.19	15.45	44.84	33.63	11.56
19	Sikkim	-	7.00	6.30	3.15	17.77	13.33	6.85
20	Tamil Nadu	-	155.03	116.27	58.14	-	-	-
21	Tripura	0.08	17.41	15.67	9.09	-	-	-
22	Telangana	-	91.49	69.28	34.64	-	-	-
23	Uttarakhand	2.11	18.65	13.99	5.47	-	-	-
24	Uttar Pradesh	4.77	125.70	94.28	42.37	-	-	-
25	West Bengal	-	21.93	16.45	8.23	102.88	77.16	27.71
26	Dadra and Nagar Haveli	-	-	-	-	2.90	2.18	1.09
TOTAL		42.90	1564.71	1186.50	560.60	1464.23	1114.85	354.06

Note : During 2012-13, one-time Central amount was released to States under RGPSA Scheme.